

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1415
ANSWERED ON:22.03.2012
RECHARGE OF GROUND WATER
Bundela Shri Jeetendra Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has implemented various projects of groundwater recharge under the central sector scheme `Ground-Water Management and Regulation` in several States;
- (b) if so, the details thereof for the current assessment year;
- (c) whether the Government has prepared any plan to cover all the States under this scheme during the next Five Year Plan; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Demonstrative projects on rain water harvesting and artificial recharge have been implemented by Central Ground Water Board through State implementing agencies under the Central Sector Scheme of Ground Water Management & Regulation during XI Plan for replication by the State Governments under similar hydrogeological environment.
- (b) As on date a total of Rs. 64.81 crore has been released for implementation by state agencies in various states during the XI Plan including release of Rs.31.34 crore during the year 2011-12. State-wise details are given in Annexure I.
- (c) No Madam.
- (d) Question does not arise.